

grade ingots, EC grade billets, EC grade wire bars and EC grade wire rods.

- (ii) Notification No. 108/84-CE published in Gazette of India dated the 9th May, 1984 together with an explanatory memorandum seeking to reduce the effective rate of basic excise duty on aluminium.

- (iii) Notification No. 109/84-CE published in Gazette of India dated the 9th May, 1984 together with an explanatory memorandum rescinding Notification No. 270/82-CE dated the 13th November, 1982.

[Placed in Library. See No. LT-8364/84]

- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :

- (i) Notification No. 123/84-Customs published in Gazette of India dated the 9th May, 1984 together with an explanatory memorandum prescribing the new rates of additional duty of customs (Countervailing duty of customs) on aluminium and its products.

- (ii) Notification No. 124/84-Customs published in Gazette of India dated

the 9th May, 1984 together with an explanatory memorandum rescinding Notification Nos. 94-Customs dated the 9th May, 1980 and 264-Customs dated the 3rd December, 1981.

[Placed in Library. See No. LT-8365/84]

20.38 hrs.

#### CONCLUDING REMARKS

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS, AND WORKS AND HOUSING (SHRI BUTA SINGH) : Sir I am thankful to the Members for the kind cooperation that they have extended to me in getting through Government Business in this Session.

This Session is remarkable in ways more than one. During this Session, Lok Sabha has passed 43 Bills. In recent years, such a large number of Legislative Business was not transacted in the Budget Session. The Budget Session is mainly meant for the transaction of Financial Business, but it is a tribute to the cooperation of the Opposition Members that apart from the transaction of Financial Business, the House was able to transact a large number of Legislative Business. Apart from the Legislative Business, the House also discussed matters of great national importance.

This Session also passed important items of social legislations like Payment of Gratuity (Amendment) Bill. The Workmen Compensation (Amendment) Bill, Merchant Shipping (Amendment) Bill etc.

Sir, last but not the least I thank the Chair for the kind indulgence that it has been showing to me.

MR. DEPUTY SPEAKER : Hon. Members, we come to the close of this long and arduous Budget Session. I have great pleasure in thanking the Leader of the House and the Leaders of all Opposition Groups for the co-operation extended to the Chair in conducting the business of the House successfully.

PROF. MADHU DANDAVATE (Rajapur) : We thank the non-aligned Chair.

MR. DEPUTY SPEAKER : This was a long Session and at times the House had to sit late in the night and also forego the lunch break. The smooth conduct of the proceedings was possible only due to the willing co-operation of all sections of the House and the staff. We have conducted the deliberations in a peaceful and dignified manner although at times the House was quite naturally agitated on some important public issues. I think the Members and the staff.

The House stands adjourned *sine die*.

20.40 hrs.

*The Lok Sabha then adjourned sine die.*

---